

**Central Administrative Tribunal
Principal Bench**

OA No.3230/2016

New Delhi, this the 19th day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri D.K. Dhain, S/o Lt. R.C. Jain
Age 63 years, Executive Engineer(Rtd)
Ch/Kd-5, Old Kavi Nagar
Ghaziabad, Uttar Prades. ...Applicant

(By Advocate: None)
Vs.

Vice Chairman
Delhi Development Authority
Vikas Sadan, I.N.A., New Delhi. ..Respondent

(By Advocate: Shri Arun Birbal and Shri Sanjay Singh)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

None for the applicant. On the last date of hearing also the applicant remained absent. It appears that he is not interested to prosecute this Application. Dismissed for default of appearance and non prosecution.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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